



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/62/2022	REHEL RONGMEI Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, P AND R.D. GA, ASSAM
2	WP(C)/5701/2022 FIXED	MOHIT KHEMANI Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM SC, G M D A
ADMISSION				
3	WA/262/2018 FIXED	SMT SUBRATA RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
4	WP(C)/3241/2019 FIXED	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A. R. TAHBILDAR, R-4 MR. M SHARMA
5	WP(C)/2838/2021 FIXED	ASSAM UNIVERSITY TEACHERS ASSOCIATION Versus THE ELECTION COMMISSION OF INDIA AND 7 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	GA, ASSAM SC, ECI ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
6	WA/121/2022 FIXED	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	WITH I.A.(Civil)/1025/2022 in WA/121/2022	THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
7	WA/172/2022 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM

8	WA/173/2022 FIXED	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
	WITH			
9	WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
10	WA/253/2022 FIXED	ARUNJYOTI THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MR. A K PURKAYASTHA MR. S NATH MR. S SHARMA	MR. S S ROY SC, NF RLY
11	WA/260/2022 FIXED	THE ASSAM FINANCIAL CORPORATION LTD. AND 2 ORS. Versus BHABENDRA NATH SARMA AND 6 ORS. B	MR. R K D CHOUDHURY	MR. B SARMAH MR. A L MANDAL (r-7) SC, FINANCE
12	WA/264/2022 FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
ORDERS				
13	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
14	I.A.(Civil)/232/2018 FIXED in WA/11/2018 WITH WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S UKTAR
15	WP(C)/4889/2020 FIXED	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
16	PIL/19/2022 FIXED	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
17	PIL/35/2022 FIXED	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
18	PIL/41/2022 FIXED	BISWA NATH ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, EXCISE DEPTT.
	WITH I.A.(Civil)/2850/2022 in PIL/41/2022	BISWA NATH ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, EXCISE DEPTT.
19	WA/113/2022 FIXED	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP

	WITH I.A.(Civil)/3488/2021 (Filing Number) in WA/113/2022	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
20	WITH WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
	WITH I.A.(Civil)/1224/2020 in WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
21	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. Versus MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)
22	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
23	WA/234/2022 CAVT. NO.08022/022, FIXED, CAVT./802/2022	NUR HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. N HAQUE (r-7 to 15) MR. S R BARBHUIYA (r-7 to 15) MR M HUSSAIN MR. M H SAIKIA FOR CAVEATOR
24	Cont.Cas(C)/310/2022 FIXED	DURGESH KUMAR PATEL Versus GIRISH CHANDRA MURMU	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	
25	I.A.(Civil)/2348/2022 FIXED, CAVT./167/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	WITH WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
26	I.A.(Civil)/2588/2022 FIXED in Mat.App./9605/2022	MONI RAJBONGSHI Versus BHUPEN RAJBONGSHI	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	
	WITH Mat.App./9605/2022 (Filing Number)	MONI RAJBONGSHI Versus BHUPEN RAJBONGSHI E	MR. K R PATGIRI	

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6346/2022 B/O	MD ASKAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/6449/2022 B/O	SAHIDA KHATUN @ SAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	CrI.A./155/2018 CRL.A. 139/2018(D/O)	THE NATIONAL INVESTIGATION AGENCY Versus SHRI SANGTEMCHUBA	MR D K DAS MR J A HASSAN MS D HAZARIKA SC, NIA	MR. P K DAS MR. D BORA MR. N MAHAJAN
ORDERS				
4	CrI.A./402/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-4	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
5	CrI.A./1/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD. AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR H P NEPAL MR. B HUSSAIN	PP, ASSAM
6	CrI.A./13/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/34/2022 in CrI.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	CrI.A./20/2022 WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	

8	CrI.A./45/2022 WITH LCR 5 FILES	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
9	CRL.A(J)/71/2022 WITH OFFICE NOTE	MAHESH ORANG AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
10	CRL.A(J)/72/2022 WITH OFFICE NOTE	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	PP, ASSAM
11	I.A.(CrI.)/486/2022 WITH OFFICE NOTE, FIXED in CrI.A./208/2022 WITH CrI.A./208/2022	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR. UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI DR. B N GOGOI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Arb.P./26/2022	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	ASSTT.S.G.I.
2	Arb.P./27/2022	M/S S R ENGINEERING CONSTRUCTION Versus THE COMMANDER WORKS ENGINEER AND ANR		MR. R K D CHOUDHURY
ADMISSION				
3	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
4	WITH Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
5	WITH Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
6	Arb.P./19/2021 FIXED	M/S A2Z INFRA ENGINEERING LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR K TALUKDAR	SC, APDCL
7	Arb.P./9/2022	KANDARPA CHALIHA Versus BHABEN BHARALI	MR R SENSUA MR D BORAH M. A. OASIS	MR. S BISWAKARMA MR T DAS
8	Arb.P./11/2022	MANI SHANKAR DAS Versus DEBABRATA BORDOLOI	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	MR B P BORAH MR P J DUTTA MR H MAZUMDER
9	Arb.P./12/2022 FIXED	SPACETECH PROJECTS AND SYSTEMS PVT LTD Versus NUMALIGARH REFINERY LTD	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. N DEKA MR. M GOGOI MR A R BAROOAH

10	WITH Arb.P./13/2022	SPACETECH PROJECTS AND SYSTEMS PVT. LTD. Versus NUMALIGARH REFINERY LTD.	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. M GOGOI MR A R BAROOAH SC, NRL
11	Arb.P./15/2022	M/S DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI	SC, PWD
12	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
13	Arb.P./21/2022	BHARAT PETROLEUM CORPORATION LTD. Versus BIJIT GOGOI	MR. S BORTHAKUR MR. S S ROY	MR S KHOUND MS. N BORAH
ORDERS				
14	Review.Pet./15/2020 FIXED, WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
15	Review.Pet./51/2020 CAVT. NO.0039/2020 FIXED, WITH WP(C)/9570/2019 (D/O), CAVT./39/2020	SMTI. SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MS N DAS MR S DAS	SC, SEC. EDU. MR. C GOSWAMI FOR CAVEATOR
16	Review.Pet./78/2020 FIXED, WITH WP(C)/242/2018 (D/O)	MISSION DIRECTOR, AXOM SARBA SIKSHA ABHIJAN MISSION Versus SAHIDUR RAHMAN AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY	MR. M J BARUAH (R-1) SC, FINANCE
17	Arb.P./25/2021 FIXED	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
18	Review.Pet./106/2021 WP(C) 3386/18(D/O), FIXED	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
19	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	Cont.Cas(C)/3/2019 B/O	MAHALAKSHMI UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MR. D KHAN	
2	Cont.Cas(C)/212/2019 B/O	P.P. INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS	MS M HAZARIKA MS KEWI MR D KHAN	MR. P N GOSWAMI MR. R R Gogoi
3	Cont.Cas(C)/213/2019 B/O	P.P. INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS	MS M HAZARIKA MS KEWI MR D KHAN	MR. P N GOSWAMI MR. R R Gogoi
	WITH			
4	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
	WITH			
5	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH			
	I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
	WITH			
6	Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH			
	I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
<u>MOTION</u>				
7	Cont.Cas(C)/441/2022	CHANAKYA HAZOWARY Versus ANURAG GOEL AND 3 ORS.	MR. R DE	
8	Cont.Cas(C)/548/2022	ABDUS SALAM Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
9	WP(C)/1263/2022	NAGESWAR BRAHMA KACHARI Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY SC, FINANCE	GA, ASSAM SC, BTC SC, FINANCE

10	WP(C)/1273/2022	LAKHIRAM KESKU Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
11	WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
12	WP(C)/3563/2022	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
13	WP(C)/3978/2022	HRISHIKESH ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS N. SINGHA MR. D S SINGH	GA, ASSAM SC, EXCISE DEPTT.
14	WP(C)/4792/2022	LILEFA BIBI @ LILEFA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
15	WP(C)/4804/2022	TOMEJ KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
16	WP(C)/5422/2022	M/S POPULAR SOAP INDUSTRY Versus THE STATE OF ASSAM AND 6 ORS.	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, INDUSTRIES DEPTT., ASSAM
17	WP(C)/5755/2022 FIXED	YASHASWI ISPAT PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, AEGCL
18	WP(C)/6220/2022 FIXED	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
19	WP(C)/6291/2022 FIXED	RUPALEE BORAH Versus UNION OF INDIA AND 5 ORS	MS B SHARMA MR D K NATH MS M DAS MR. S K BORTHAKUR	GA, ASSAM SC, NHIDC ASSTT.S.G.I.
20	WP(C)/6442/2022	BHADRESWAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. K C ROY	GA, ASSAM SC, NHIDC SC, REVENUE
21	WP(C)/6445/2022	BIREN DAIMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, PGCI LTD.
22	WP(C)/6448/2022	RAJU PRAJAPATI Versus THE INDIAN ISTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MD F FARIDI MR SAURADEEP DEY	SC, IIT
23	WP(C)/6454/2022	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MD. A HASSAN	SC, WATER RESOURCE
24	WP(C)/6455/2022	SULTANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
25	WP(C)/6456/2022	GAUTAM TERANG Versus UNION OF INDIA AND 7 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	SC, NHAI SC, NHIDC ASSTT.S.G.I. SC, K A A C
26	WP(C)/6460/2022	RINKU NATH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
27	WP(C)/6466/2022	DURGA UPADHYAY AND 10 ORS Versus THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/6470/2022	RAJUMONI KALITA Versus SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, CO OP

29	WP(C)/6477/2022	HABIBAR RAHMAN AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
30	I.A.(Civil)/2941/2022 in Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus ANURAG KR. GOYEL AND ANR.	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	
31	I.A.(Civil)/2944/2022 in Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
<u>ADMISSION</u>				
32	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2) MR D S DEKA
	WITH I.A.(Civil)/2777/2022 in WP(C)/3739/2022	GAIL (INDIA) LIMITED AND 2 ORS Versus HITESWAR SARMA AND 2 ORS	SC, GAIL	MR. S BORTHAKUR
33	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
	WITH			
34	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
35	WP(C)/6007/2022 WP(C) 5962/2022(D/O), FIXED	PABIN BORO Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
<u>ORDERS</u>				
36	Cont.Cas(C)/267/2022 B/O	PRADIP CHANDRA DAS Versus DHRUBA JYOTI KAKATI	MR. R SARMA MS. S D SAIKIA MR P C MAZUMDAR	
37	I.A.(Civil)/1930/2022 FIXED in WP(C)/6339/2021 WITH WP(C)/6339/2021	SHANTANU DUTTA Versus AMLAN JYOTI MAHANTA AND 6 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, EXCISE DEPTT.
		AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
38	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	
2	Cont.Cas(C)/550/2022	LUHIT NEOG AND ANR. Versus SRI RAKESH KUMAR	MR. P K BORAH MR P H KONWAR	
3	WP(C)/3912/2022 FIXED	ANAMIKA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM
4	WP(C)/5291/2022	MD. MOHIBUL HOQUE Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LTD (AMTRON) AND ANR	MD S HOQUE MR M HOQUE	
5	WP(C)/5598/2022	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
6	WP(C)/5918/2022	UMESH CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR D K DAS MR. K SINGHA MS. P BHUYAN	GA, ASSAM SC, GDD SC, GMC SC, FINANCE DEPTT.
7	WP(C)/5948/2022 FIXED	MRS. ASHIMA DEVI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR A N SARMAH MR. D DAS	GA, ASSAM
8	WITH WP(C)/2218/2018	BIBHA RABHA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	GA, ASSAM MR. S C BISWAS (R-5 to 7) MR. S CHAMARIA (R-5 TO 7) MR. B CHOWDHURY (R-5 to 7) MS A DAS (R-5 to 7) MR A N SARMAH (R-5 TO 7)
9	WP(C)/6204/2022	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
10	WP(C)/6371/2022 B/O	MD. NURUL AMIN Versus THE CHIEF MANAGER -IT AND IMS, AGVB AND 4 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, A G V B

11	WP(C)/6432/2022	SUMIT CHETRY AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/6435/2022	DASILA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
13	WP(C)/6440/2022	PHUNUMA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	SC, L G B R I M H ASSTT.S.G.I.
14	WP(C)/6441/2022	NASIMA AKTAR BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. K MIRA MR S S ISLAM	GA, ASSAM
15	WP(C)/6446/2022	EX CONSTABLE NO. 175002631 SHUJIT NATH Versus THE UNION OF INDIA AND 6 ORS	MR. R MAJUMDAR MS. J GHOSH	ASSTT.S.G.I. SC, SEBA
16	WP(C)/6461/2022	SUJAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. T BEGUM	SC, AG SC, P W D SC, FINANCE
17	WP(C)/6462/2022	HAYA NAMPUI Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, P H E SC, FINANCE SC, DIMA HASAO
18	WP(C)/6464/2022	HEMANTA BORAH Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
19	WP(C)/6467/2022	NIRUPAMA KAKATI Versus THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK
20	WP(C)/6468/2022	SANJU BHUSHAN PAUL AND 4 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	K BORPUJARI MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, APDCL
21	WP(C)/6473/2022	EX G/75613F PRATAP CHHETRI Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	ASSTT.S.G.I.
22	WP(C)/6474/2022	BABUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. A DEKA MR. J SAIKIA MS. S KAKATI	SC, AG (A AND E) GA, ASSAM
23	WP(C)/6478/2022	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
<u>ADMISSION</u>				
24	WP(C)/6307/2017 PART-HEARD, FIXED	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR. S DEKA MR.A B ROY MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH

25	WP(C)/5139/2016 FIXED	MS. BEOLIN KHARBHIH Versus THE STATE OF ASSAM AND 25 ORS	MR.H S KALSI MS.R S SADIAL	MR.S C KEYAL(R-23) GA, ASSAM MR.K K DEY(R-22) MR.Z ALAM(R- 19&26) MR.S SAIKIA(R-14) MR.R BORPUJARI(R- 6-8) MS.J HAZARIKA(R- 20) MR.E U AHMED(R- 19&26) MR.J ROY(R-14) MR.A PHUKAN(R-20) MS.M SAIKIA(R- 6-8) MS.S NAZNEEN(R- 19&26) MRV K BAROOAH(R-22) MR.A HASAN(R-14) MR.C SHARMA(R-14) MR.N D SARMA(R- 19&26) MR.F KHANR- 6-8 ASSTT.S.G.I. MRS BAISHYA(R-22)
26	WP(C)/2121/2018 FIXED	DILIP CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. C DEKA MS P DEKA MRS. P GOGOI MS H DEKA MR G C HAZARIKA MR A K PANDIT	GA, ASSAM SC, FINANCE
27	WP(C)/812/2019 B/O	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
28	WP(C)/9564/2019	SMTI. TRISHNA MONI RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SAIKIA	GA, ASSAM
29	WP(C)/383/2020 FIXED	HEMI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	GA, ASSAM
30	WP(C)/6313/2021	RUHINI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, A S T C SC, TRANSPORT
31	WP(C)/6354/2021	BIJU DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	SC, P AND R.D. GA, ASSAM MS. M D BORA
32	WP(C)/962/2022 B/O	MD. SOFIQUR RAHMAN @ SAFIQL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR R LODH	SC, P AND R.D. GA, ASSAM
33	WP(C)/1747/2022 FIXED	HABIZUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM
34	WP(C)/1785/2022 FIXED	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
	WITH			
35	WP(C)/482/2022	ATIQRUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D. MR. D J DAS
	WITH			
36	WP(C)/597/2022	ABDUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, P AND R.D.
	WITH			
37	WP(C)/1543/2022	AMANUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, P AND R.D.

38	WP(C)/6052/2022 FIXED	SHYAM SUNDAR SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN	MR. D CHAKRABARTY (r-5) SC, WATER RESOURCE SC, FINANCE
ORDERS				
39	WP(C)/1179/2018 B/O	NABAJYOTI DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MS. M KONCH MS. A KAUSHAR MR S ISLAM	GA, ASSAM
HEARING				
40	WP(C)/4966/2017 B/O	HARISH CHANDRA DEVA SARMA Versus THE STATE OF ASSAM and 5 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.R A CHOUDHURY	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2412/2022 FIXED.	RAFIQUE ALI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
2	Bail Appln./2506/2022	RINKU LAHKAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
3	Bail Appln./2508/2022	SUBHANKAR DUTTA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
4	Bail Appln./2512/2022	SADDAM HUSSAIN (TIPU) Versus THE STATE OF ASSAM	MR P BARGOHAIN MR. H BORUAH	PP, ASSAM
5	Bail Appln./2516/2022 B/O	SAIFUL HOQUE @ SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
<u>MOTION</u>				
6	CrI.Pet./890/2022 FIXED	DIL NAWAZ AHMED Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
7	AB/2874/2022	NUR ISLAM Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
8	AB/2876/2022	ABDUL MALEK @ MALEK AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
9	AB/2877/2022	MAMU SAIKIA GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R DE MS. D DEVI	PP, ASSAM
10	AB/2878/2022	ALA UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
11	AB/2881/2022	BALEN PATGIRI AND 2 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
12	AB/2882/2022	ABHI GHOSH AND ANR. Versus THE STATE OF ASSAM	MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM

BAIL HEARING (BA)

13	Bail Appln./2215/2022 FIXED	NAYANMANI DAS AND ANR Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	PP, ASSAM
14	Bail Appln./2240/2022 FIXED	MOON SAIKIA Versus THE STATE OF ASSAM	MR. S MUNIR MR. I AHMED	PP, ASSAM
15	Bail Appln./2249/2022 FIXED.	FARMINA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
16	Bail Appln./2291/2022 FIXED	JAHAR ALI SK AND 2 ORS. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY	MR. S U AHMED
17	Bail Appln./2337/2022 FIXED	SAMAR UDDIN BARLASHKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL J. ISLAM	PP, ASSAM
18	Bail Appln./2356/2022 FIXED	NIKULAS GOGOI @ PITOW AND 2 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
19	Bail Appln./2388/2022 FIXED	ALIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER	PP, ASSAM
20	Bail Appln./2391/2022 FIXED	MAYABO RABHA Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	
21	Bail Appln./2398/2022 FIXED	HIRAMBA DEORI @ KALIYA AND ANR. Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
22	Bail Appln./2399/2022 FIXED	MD. TOYAB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR Z KAMAR MS R BEGUM	PP, ASSAM
23	Bail Appln./2450/2022 FIXED	MINTU RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM

BAIL HEARING

24	AB/2189/2022 FIXED	ASKAR UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. N H LASKAR	PP, ASSAM
25	AB/2287/2022 FIXED	BITOPAN HAZARIKA Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
26	AB/2291/2022 FIXED	ABUL BAHAR AND 2 ORS Versus THE STATE OF ASSAM	MR S MUKTAR MR J I MONDAL MR A N IQBAL	PP, ASSAM
27	AB/2356/2022 FIXED	MANURANJAN CHOUHAN @ MANJUT CHOUHAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
28	AB/2430/2022	MIZANUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
29	AB/2551/2022 FIXED	MD. JALAL UDDIN BORBHUIYA AND 3 ORS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MS A DAS PP, ASSAM
30	AB/2553/2022 FIXED	MUSSTT ASNUR BEGUM BORBHUIYA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	MS A DAS PP, ASSAM
31	AB/2554/2022 FIXED	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM

32	WITH AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
33	AB/2583/2022	MUKTA AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS M DAS MS. J GHOSH	PP, ASSAM
34	AB/2592/2022 FIXED.	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. R KONWAR	PP, ASSAM
35	AB/2716/2022 FIXED	MD. SADDIQL @ SADIQL ISLAM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN MS. P KHATUN	PP, ASSAM
36	AB/2730/2022 FIXED.	MANINDRA DAS AND 6 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
37	AB/2737/2022 FIXED	RAJESH KRO AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
38	AB/2759/2022 FIXED.	TALIMA KHATUN @ TALEMA AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
39	AB/2760/2022 FIXED	MD. SADIKUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
40	AB/2761/2022 FIXED.	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
41	AB/2767/2022 FIXED	SAJID AHMED @ MONTU Versus THE STATE OF ASSAM	M ALAMGEER MR. A. ALAM	PP, ASSAM
42	AB/2781/2022 FIXED.	LALCHAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
43	AB/2784/2022 FIXED	FAZLU KARIM @ FAZLU SK Versus THE STATE OF ASSAM	MR. A DAS	PP, ASSAM
44	AB/2785/2022 FIXED	KOUSAL ALI AND PAINUR ALI AND ANR. Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
45	AB/2811/2022 FIXED	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM

ORDERS

46	Crl.A./374/2017 WITH LCR 4 FILES, FIXED	AFZALUR RAHMAN @ ABZALUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A BHATTACHARYA MR.P MEDHI MR.S DEY MS. K TALUKDAR	PP, ASSAM
47	Crl.A./184/2022 WITH OFFICE NOTE, LCR 7 FILES, FIXED WITH	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
48	Crl.A./164/2022	AYUB KHAN Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

	WITH I.A.(CrI.)/393/2022 in CrI.A./164/2022	AYUB KHAN Versus THE STATE OF ASSAM AND ANR .	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
49	CrI.A./187/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED	CHIDANANDA MORAN @ SIDANANDA MORAN Versus THE STATE OF ASSAM	MR B SHARMA	PP, ASSAM
50	CrI.A./191/2022 WITH OFFICE NOTE, FIXED	KULU HAZARIKA @ KUSHAL AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	MR. M K NEOG PP, ASSAM
51	I.A.(CrI.)/401/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./168/2022 WITH CrI.A./168/2022	MINTU SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
52	I.A.(CrI.)/439/2022 WITH OFFICE NOTE, FIXED in CrI.A./185/2022 WITH CrI.A./185/2022	MINTU SARMAH Versus THE STATE OF ASSAM AND ANR. ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. S HAZARIKA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR P KALITA (r-2) MRS S GOSWAMI (r-2) PP, ASSAM PP, ASSAM
53	I.A.(CrI.)/449/2022 WITH OFFICE NOTE, FIXED in CrI.A.(J)/6350/2022 WITH CrI.A.(J)/6350/2022 (Filing Number) WITH I.A.(CrI.)/450/2022	ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR. SMTI. JIBONTI PANIKA Versus THE STATE OF ASSAM AND ANR. JIBONTI PANIKA Versus THE STATE OF ASSAM AND ANR. B	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. A SARMAH MR. A SARMAH	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM PP, ASSAM
54	I.A.(CrI.)/458/2022 FIXED in CrI.Pet./144/2020 WITH CrI.Pet./144/2020	JIBONTI PANIKA Versus THE STATE OF ASSAM AND ANR. BIMAL DEY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A SARMAH MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
55	I.A.(CrI.)/469/2022 WITH OFFICE NOTE, FIXED in CrI.A./199/2022 WITH CrI.A./199/2022	BIMAL DEY AND ANR. Versus THE STATE OF ASSAM AND ANR. POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. P BORAH MR. S K DEORI MS. SOMILA	PP, ASSAM
56	I.A.(CrI.)/477/2022 WITH OFFICE NOTE, FIXED in CrI.A./202/2022 WITH CrI.A./202/2022	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MS. SOMILA MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
57	I.A.(CrI.)/482/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./205/2022 WITH CrI.A./205/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR. ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	PP, ASSAM PP, ASSAM

58	I.A.(CrI.)/489/2022 WITH LCR (FOUR FILES) FIXED. in CrI.A./211/2022 WITH CrI.A./211/2022	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
59	CrI.Pet./805/2022 FIXED	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR RAJAT PAUL Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY MR. S SAHU MS M BORAH	PP, ASSAM
60	CrI.Pet./843/2022 FIXED	RAJESH AGARWAL Versus BORDA POWER CONSULTANTS	MR R K MOUR MS. J BHATTACHARJEE	
61	CrI.Pet./854/2022 FIXED	PANKAJ BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
62	CrI.Pet./864/2022 FIXED	MD. BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA	PP, ASSAM
63	WP(C)/5469/2022 FIXED	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
HEARING				
64	CrI.A./124/2021 WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/292/2021 in CrI.A./124/2021 WITH I.A.(CrI.)/333/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI MR. M SARANIA MD. S U AHMED MS N RAI MR. M SARANIA MS N RAI	PP, ASSAM PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/374/2021	RWIRUB BRAHMA Versus B KALYAN CHAKRAVARTHY, IAS AND 3 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
2	Cont.Cas(C)/547/2022	ATAUR RAHMAN AHMED Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	
3	Cont.Cas(C)/551/2022	RUHUL AMIN LASKAR Versus H N GAUTAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
4	Cont.Cas(C)/552/2022	SANOWER UDDIN Versus DR. BIJOYA CHOUDHURY	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
5	WP(C)/2780/2022	JYOTI PRASAD CHANGMAI Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3916/2022	ABU TAHER ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU SC, BTC
7	WP(C)/4493/2022 FIXED	PALLAB SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, SEC. EDU. GA, ASSAM
8	WP(C)/5769/2022 FIXED	AHER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR G BORDOLOI MS. O KITS	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5771/2022 FIXED	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. GA, ASSAM
10	WP(C)/5813/2022 FIXED	YASHWANT PANDEY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU
11	WP(C)/5817/2022	DIPAK BORAH AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA
12	WP(C)/6102/2022 FIXED	MD.SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. A BURAGOHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

13	WP(C)/6289/2022 FIXED	DHARANI MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. SC, BTC
14	WP(C)/6304/2022 FIXED	DULAL ROBI DAS AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N H LASKAR MS. J GHOSH	SC, SEC. EDU. GA, ASSAM
15	WP(C)/6368/2022 FIXED	SURAJ CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU
16	WP(C)/6374/2022 FIXED	JYOTSNA SARKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/6430/2022	NOMINA BEGUM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6431/2022	MUNNAF ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU
19	WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU
20	WP(C)/6436/2022	SRIKANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	GA, ASSAM SC, EDU SC, FINANCE
21	WP(C)/6437/2022	RAMEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/6438/2022	JAYASHREE BARUAH MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
23	WP(C)/6439/2022 B/O	BANI PATHAK Versus THE TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	DY.S.G.I.
24	WP(C)/6443/2022	BINOD KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
25	WP(C)/6444/2022	PRANAB JYOTI BORBORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MRS R DEKA MR S M BARUAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
26	WP(C)/6451/2022	IBADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, SEC. EDU. GA, ASSAM
27	WP(C)/6458/2022	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WP(C)/6463/2022	DEEPAK CHETRY Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR K KASHYAB	SC, ELEM. EDU
29	WP(C)/6469/2022	RAJU KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. M J DAS MR. R HAQUE	SC, BTC SC, EDU
30	WP(C)/6471/2022	RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, FINANCE SC, BTC
31	WP(C)/6472/2022	MD AZHARUDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. A M S MAZUMDER	SC, ELEM. EDU

32	WP(C)/6475/2022	SUMAN RAJ FIROJ Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, SEC. EDU. GA, ASSAM
33	WP(C)/6476/2022	SUJIT KUMAR DEORI Versus THE STATE OF ASSAM AND 3 ORS ADMISSION	MR. B CHETRI MR K KASHYAB	SC, ELEM. EDU
34	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
35	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
36	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
37	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
38	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
39	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
39	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
40	WP(C)/6984/2021 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
41	WITH WP(C)/5150/2020	PUSHPENDU CHAKRABARTY Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
42	WP(C)/32/2022 FIXED	KANAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, SEC. EDU. MR. S K DAS (R-4) MR R KARIM (R-4)
43	WP(C)/2681/2022 FIXED	MD. NURJAMAL AND 96 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	SC, ELEM. EDU GA, ASSAM SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2505/2022	SAHEB SAHANI Versus THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, NCB
2	Bail Appln./2507/2022	MOHAMMAD RAQIBUDDIN @ RAQIBUDDIN Versus THE UNION OF INDIA	MR. J ABBAS MR S T ADNAN	SC, DRI
3	Bail Appln./2509/2022	MANOJ KR NATH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
4	Bail Appln./2513/2022	APIZUL RAHMAN @ OPIOL Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
5	Bail Appln./2514/2022	ABDUL MUNIM Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	Bail Appln./2517/2022	MAINUDDIN AHMED Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
7	Bail Appln./2519/2022	TARUN ROY @ TANU AND ANR Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
8	Bail Appln./2520/2022	MD RASHOB ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
MOTION				
9	Tr.P.(CrI.)/30/2022	SANTANA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
10	CrI.Pet./970/2022 FIXED	M/S OM SAI TRADING COMPANY AND ANR Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
11	CrI.Pet./981/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM

12	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
13	Crl.Pet./987/2022 FIXED	DIDAR ALI Versus KARTAR SINGH AND 2 ORS.	MD. A SAHAD MR. M H ALI	PP, ASSAM
14	Crl.Pet./998/2022	AMITAVA DEY Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
15	Crl.Pet./999/2022	SABITA MAYA Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
16	Crl.Pet./1003/2022	TARUN KR NANDY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
17	AB/2870/2022	BISWAJIT BHATTACHARJEE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
18	AB/2880/2022	WAHIDUL ALAM LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
ADMISSION				
19	Crl.A./240/2022	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM
	WITH I.A.(Crl.)/581/2022 in Crl.A./240/2022	MD. RANA ALI @ RANA AHMED @ KHOLILUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR R DAS	PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./1808/2022	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
21	Bail Appln./1988/2022 WITH CASE DIARY, FIXED	SAJAL CHAKRABORTY @ JADU AND ANR. Versus UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	SC, NCB
22	Bail Appln./2145/2022 WITH CASE DIARY, FIXED	SAIMON DEB BARMA @ SAIMON DEBBARMA Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
23	Bail Appln./2157/2022 FIXED	BAHARUL ISLAM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
	WITH I.A.(Crl.)/549/2022 in Bail Appln./2157/2022	BAHARUL ISLAM Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM SC, FOREST
24	Bail Appln./2156/2022	IMAN ALI Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
	WITH I.A.(Crl.)/542/2022 in Bail Appln./2156/2022	IMAN ALI Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM SC, FOREST
25	Bail Appln./2171/2022 WITH CASE DIARY	HANIF ALI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
26	Bail Appln./2174/2022	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR. R CHOUDHURY	PP, ASSAM

27	Bail Appln./2176/2022	AMINUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
28	Bail Appln./2198/2022 FIXED	NURUL HOQUE Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
29	Bail Appln./2221/2022 FIXED	ALI HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
30	Bail Appln./2253/2022 FIXED	SAJIDUR RAHMAN @ JINTU Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
31	Bail Appln./2325/2022 FIXED	TAGE RINA Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
32	Bail Appln./2342/2022	BRAJEN DEKA @ BITTU Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
33	Bail Appln./2346/2022 FIXED	NUR ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
34	Bail Appln./2350/2022 FIXED	TOSER ALI @ TASER ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
35	Bail Appln./2373/2022 FIXED	BARUL ALOM Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
WITH				
36	Bail Appln./1927/2022	JEADUL ISLAM Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	Bail Appln./2422/2022 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
38	Bail Appln./2442/2022 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
BAIL HEARING				
39	AB/1233/2022 FIXED	SOPIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
40	AB/2247/2022 FIXED	RAFIK KHAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR. N HUSSAIN	PP, ASSAM
41	AB/2325/2022 FIXED	AMIT KHETAWAT Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
42	AB/2495/2022	MD. SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
ORDERS				
43	I.A.(CrI.)/564/2022 BA 2218/2022(D/O) in Bail Appln./2218/2022	SUFIYA KHATUN @ SUFIA KHATUN AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
44	I.A.(CrI.)/568/2022 WITH LCR 4 FILES in CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

WITH

CrI.A./67/2021

SALIM UDDIN @ SELIM UDDIN AND ANR.

MR H R A CHOUDHURY

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

MR. H ALI (A-2)

MR. A AHMED

MR. I U CHOWDHURY

45 I.A.(CrI.)/577/2022
BA 2272/2022(D/O)
in Bail Appln./2272/2022

JEHERUL HOQUE AND ANR

MD M S ALI

PP, ASSAM

Versus

THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2942/2022 in Cont.Cas(C)/47/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/47/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	
2	I.A.(Civil)/2943/2022 in Cont.Cas(C)/58/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/58/2022	ATUL BASUMATARY Versus SHANTANU P. GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
3	I.A.(Civil)/2945/2022 in Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
	WITH Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
4	I.A.(Civil)/2966/2022 in WP(C)/901/2022	KHARUPETIA MUNICIPAL BOARD Versus PANCHARATNA KRISHI PAM S.S. LTD., AND 3 ORS	MR. S CHAUHAN MR. N ALAM R K MR. P MAZUMDER MS. M BARUAH	GA, ASSAM MR. N H MAZARBHUIYAN MR. M H SAIKIA
	WITH WP(C)/901/2022	PANCHARATNA KRISHI PAM S.S. LTD., DARRANG, EP. BY GOLAM HADI CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	SC, CO OP GA, ASSAM SC, REVENUE
ADMISSION				
5	WP(C)/5948/2017 FIXED	SAMPA KUNDUDUTTA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY

	WITH I.A.(Civil)/3791/2017 in WP(C)/5948/2017	RABINDRA DUTTA Versus SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN MD H R AHMED	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH GA, ASSAM
6	WP(C)/22/2018	KEDAR RAY Versus THE STATE OF ASSAM		GA, ASSAM
7	WP(C)/24/2018	DHARANIDHAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P S DEKA MS. A CHAKRABARTY P DAIMARI	GA, ASSAM
8	WP(C)/44/2018	SHREE SHREE MAA MANASHA AND KALI MANDIR Versus THE STATE OF ASSAM AND 5 ORS	MR P J SAIKIA MR D DUTTA	GA, ASSAM
9	WP(C)/86/2018	ON THE DEATH OF UMA PRADHAN, REP BY SRI DHARAM RAJ PRADHAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR F A HASSAN MR I HUSSAIN MR. H A TALUKDAR MR.M HASHAN	GA, ASSAM MRS D BORAH, SC, HEALTH & FAMILY WELFARE DEPARTMENT.
10	WP(C)/1786/2018 WITH OFFICE NOTE	M/S SURABHI SOCIETY Versus THE STATE OF ASSAM AND 9 ORS	MR R DHAR MR. B B KAKATI MR N N UPADHAYA	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPTT.) MR. R BORPUJARI,(SC, FINANCE DEPTT.) MR H GUPTA (R1 TO R9) SC, FINANCE SC, IRRIGATION
11	WP(C)/5410/2018	M/S. SOUTH VALLEY INFRACON PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MR. R ALI	MR. S CHAMARIA (R8) MR G GOSWAMI MR. M PHUKAN (R8) MR. M ALI (R8) SC, RAILWAY MR. S CHANDA (R8)
12	WP(C)/911/2020 B/O	KRISHNA PRASAD SINHA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. K GOGOI MR. A R TAHBILDAR	GA, ASSAM SC, REVENUE
13	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
14	WP(C)/3543/2021 FIXED	PAIPULI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MS S DAS MS R DEKA	SC, APDCL MR. N GOSWAMI, GA, ASSAM
15	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
16	WP(C)/4074/2021 FIXED	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION
17	WP(C)/455/2022	SAJALL SINGH Versus THE STATE OF ASSAM AND 11 ORS	MR. J PAWE	GA, ASSAM MR. S SARMA (10,11,12) MR. J DEKA (10,11,12) MR. T K BHUYAN (10,11,12) MR B P BORAH (R-8) MR P J DUTTA (R-8) MR R S RONGHANG (R-8) MR H DAS (R-9)

18	WP(C)/639/2022	MONINDRA CH. PAUL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MS. N BARMAN (R-5) MR D KALITA (R-5) MR D NATH (R-5)
WITH				
19	WP(C)/294/2022	PROSENJIT GHOSH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MR. D NATH (R-5) MS. N BARMAN (R-5) MR D KALITA (R-5)
WITH				
20	WP(C)/315/2022	ADHINDRA HAJONG AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR H DAS MR. B C DEKA MS. P BHUYAN MR. S DUTTA	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1 TO 4) MR. D NATH (R-5) MS. N BARMAN (R-5) MR D KALITA (R-5)
21	WP(C)/3530/2022 B/O	ABDUL HASIM Versus THE STATE OF ASSAM AND 22 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR N RAY SC, SOIL CONSERVATION DEPTT.
22	WP(C)/4385/2022 FIXED	BANAMALI DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA MR H GUPTA ASSTT.S.G.I.
WITH				
23	WP(C)/4387/2022	SAILEN DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA MR H GUPTA MR H GUPTA ASSTT.S.G.I.
WITH				
24	WP(C)/4390/2022	GANESH CHANDRA DAS AND ANR Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA MR H GUPTA ASSTT.S.G.I.
25	WP(C)/4762/2022 FIXED	INAMUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	MR. S DEKA (R-5) GA, ASSAM MS. J BORO (R-5) MR J DAS (R-5)
26	WP(C)/5148/2022	JAHANARA BEGUM AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
WITH				
27	WP(C)/5176/2022	MD. IKBAL AHMED KHAN AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-5) M N KHAN (r-5)
BAIL HEARING (BA)				
28	Bail Appln./2124/2022 WITH CASE DIARY	DANIEL IZUALUHUGE @ ALUHUGE DANIEL IZU AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR. P M KALITA	PP, ASSAM
BAIL HEARING				
29	AB/2369/2022	RATTAN PATHAK @ RATAN KUMAR PATHAK Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MS. J M RABHA	PP, ASSAM
ORDERS				
30	I.A.(Civil)/2246/2021 in WP(C)/5844/2019	BINOD GUPTA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	C.G.C.

	WITH WP(C)/5844/2019	DOLA DHAR AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MR N DUTTA MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS	MR. S C KEYAL MR. S C KEYAL SC, C.G.C.
31	WITH WP(C)/6227/2017	RUPAM PATIR and 8 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.S C BISWAS MS.U NANDA MS.R DEKA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4223/2018 in WP(C)/6227/2017	UNION OF INDIA and 3 ORS. Versus BADAL DUTTA	MRS. A GAYAN	MR. S C BISWAS
	WITH I.A.(Civil)/4231/2018 in WP(C)/6227/2017	UNION OF INDIA AND 3 ORS. Versus RUPAM PATIR AND 7 ORS	MRS. A GAYAN	MR B D DAS MR. S C BISWAS
32	WITH WP(C)/6288/2017	BADAL DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR R KARIM MR.P S BISWAS MR.P BISWAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
33	WITH WP(C)/6109/2019	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA	ASSTT.S.G.I.
34	WITH WP(C)/168/2021	KANCHAN MAZUMDAR AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MS R DEKA	MS. B SARMA ASSTT.S.G.I.
35	WITH WP(C)/326/2021	GAURANGA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	MR. S S ROY ASSTT.S.G.I.
36	WP(C)/5746/2021	MANTU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM MR G BHARADWAJ (R-9,10) MR B DEORI (R-9,10) SC, REVENUE
37	Review.Pet./152/2022 WP(C)/8188/2018 (D/O)	MS. JONALI PATOWARI @ JONALI BARUAH Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS M HAZARIKA MR. M K BORAH	SC, I O C
38	I.A.(Civil)/2026/2022 in Cont.Cas(C)/21/2020	M/S. ASSENT CHEMICALS LTD. Versus KAVITA PADMANAVAN AND 2 ORS.	MR A CHOUDHURY MS D KALITA	MR R M DAS (r-5) MR. R M DAS (r-5) P. NAIDING (r-5)
	WITH Cont.Cas(C)/21/2020	M/S. ASSENT CHEMICALS LTD. Versus NIRAJ VERMA AND 3 ORS	MR A CHOUDHURY MS D KALITA MR H BETALA MR. R K AGARWALA	MR. R M DAS MR. R M DAS
39	I.A.(Civil)/2123/2022 FIXED in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE

WITH
WP(C)/2956/2022
CAVT. NO. 04662/022,

CITY MONTESSORI HIGH SCHOOL AND
ANR

MR. M DUTTA
MS S DEV

MR. K N CHOUDHURY, SR.
ADV (R-8 & 9)
GA, ASSAM
MR. J DEKA (R-6)
MR. S K GHOSH
MR. T K BHUYAN (R-6)
MR. N GAUTAM (R-8 & 9)
MS. R M DEKA (R-8 & 9)
FOR CAVEATOR
ASSTT.S.G.I.
SC, REVENUE

Versus
THE STATE OF ASSAM AND 8 ORS

40 WP(C)/5549/2022
B/O

SATI KAR AND 2 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. R MAJUMDAR
MR. JUNM LASKAR

GA, ASSAM
SC, EXCISE DEPTT.

WITH
41 WP(C)/2906/2021

DEBAJYOTI BHUYAN
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. JYOTIRMOY ROY
MR. S SARMA
MR. C CHAKRAVARTY
MR T MEELEE
MR D DAS

SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
2	WP(C)/6433/2018	ABDUL LATIF AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	GA, ASSAM SC, REVENUE
3	WP(C)/7431/2018	HIMANI BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. R MAJUMDAR MS. K L R YANTHAN MS A PARVEEN	SC, BTC
4	WP(C)/7451/2018 FIXED	PARMESWAR RAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM
5	WP(C)/7598/2019	SAMIR PAUL Versus THE BANK OF BARODA AND 4 ORS.	MR. B SARMA	MS. N SHYAMAL (R1-R4) MR H GUPTA (R1-R4) MS. R M SARMAH (R1-R4)
6	WP(C)/321/2020	MADHURJYYA GOGOI Versus THE UNION OF INDIA AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. DEBABRAT CHUTIA ASSTT.S.G.I.
7	WP(C)/3119/2020 FIXED	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
8	WP(C)/5374/2020 B/O	JORNA DAS @ JORNA RANI DAS Versus COMMISSIONER OF EXCISE AND CUSTOMS AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. B SAHARIA (R-5,6) B. PATHAK (R-5,6) S. M. ZINNA SC, CENTRAL EXCISE CUSTOMS SC, CGSC
9	WP(C)/5/2021	TARIF AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MS. A NEOG MS M KAKOTY MR. A SANDILYA

10	WP(C)/14/2021 B/O	VIKI DEEP DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. R KALITA	SC, A G V B
11	WP(C)/314/2021 B/O	NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM
12	WP(C)/1433/2021	NAGEN DAS AND 33 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI MR. K P GOGOI	MR K CHOUDHURY MR. M K DAS SC, ONGC
13	WP(C)/2290/2021 B/O	MANIK DAS AND 22 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	ASSTT.S.G.I.
14	WP(C)/2632/2021 B/O	PRATIBHA PATHAK AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
15	WP(C)/2816/2021 FIXED	RIMJHIM DAS (BORA) Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	GA, ASSAM SC, PWD
16	WP(C)/3418/2021 FIXED	BARADA TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. A R TAHBILDAR	SR. GA, ASSAM
17	WP(C)/6340/2021 FIXED	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
18	WP(C)/6550/2021 FIXED	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL MS S SHARMA	SC, PWD ROAD SC, AG SC, PWD SC, FINANCE
19	WP(C)/6660/2021 B/O	USHA CHAKRAVORTY Versus THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R- 1,2,3) MR. H BURAGOHAIN (R- 1,2,3)
20	WP(C)/7055/2021	RUPAK JYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	SC, P AND R.D. GA, ASSAM
21	WP(C)/7251/2021	BINA MONI RAY BARUAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	GA, ASSAM SC, AG MR. J C GOGOI (r-6,7) MR. S ALI (r-6,7) MR B ISLAM (r-6,7) SC, PENSION
22	WP(C)/644/2022 FIXED	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
23	WP(C)/1233/2022	MILAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM SC, P H E
24	WP(C)/1725/2022	ON THE DEATH OF PRASANNA CH BARMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, APDCL
25	WP(C)/2122/2022 B/O	MALAYA GHOSH Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR . B MALAKAR MR. A T H AHMED	SC, F C I

26	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
27	WP(C)/2690/2022 FIXED	GULJHAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/3999/2022 B/O	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r- 11,12) S. TALUKDAR SC, FINANCE
29	WP(C)/4496/2022	PUSPA SARMAH @ PUSPHA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM
ORDERS				
30	Cont.Cas(C)/428/2017 FIXED	DEEPAK KUMAR SINGH Versus DR. MADHAIYAAN ANGAMUTHU and ORS	MR. T U LASKAR MR.N DHAR MS F BEGUM MR .B MALAKAR MR. L MOHAN MRS. K H CHOUDHURY MS.U BARUAH MR S PAUL	
31	Cont.Cas(C)/546/2018 FIXED	BHABEN CHOUDHURY Versus ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA
32	Cont.Cas(C)/492/2021 FIXED	DINESH SARMAH Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH
33	WP(C)/5559/2021 B/O	MONALISA ANDREW Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (R-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2436/2021 in WP(C)/5559/2021	NORTH EASTERN COUNCIL Versus MONALISA ANDREW AND 4 ORS B	MR. B DEKA	MR. S C BISWAS
34	WP(C)/2223/2022	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM MR S HOQUE (R-8 TO 10)
	WITH			
35	WP(C)/3707/2020	MRIDUL KANTI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
36	WP(C)/4856/2022 B/O	DILIP SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, REVENUE

HEARING

37	WP(C)/5834/2017 FIXED	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
<u>STAY MATTERS</u>				
38	I.A.(Civil)/1757/2022 B/O in WP(C)/3655/2022 WITH WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	SC, GAD GA, ASSAM SC, SAD
39	WP(C)/5162/2020 WITH I.A.(Civil)/1143/2022 in WP(C)/5162/2020	JITU KR. SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS. UTPAL KONWAR AND 2 ORS Versus JITU KR. SAIKIA AND 12 ORS.	MR. U K NAIR MR. A KHANIKAR MR. P KONWAR MR P BHARADWAJ MR. A BARKATAKI MR. A PHUKAN MR M SARMA	MR P BHARADWAJ (R-4,5,6) MR. M K CHOUDHURY (R-4,5,6) GA, ASSAM MR. A BARKATAKI (R-4,5,6) MR. A PHUKAN (R-2,3) MR M SARMA (R-4,5,6) SC, SAD MR. A KHANIKAR

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/68/2022 CAVT. NO.03972/022,	M/S SHREYANS INFRASTRUCTURE PVT LTD AND 2 ORS Versus M/S SAROJ REALTORS AND DEVELOPERS PVT LTD	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. B BARMAN (FOR CAVEATOR)
2	Tr.P.(C)./100/2022	MAMTA KUMARI RAI Versus ARVIND KUMAR SINGH	MR. R P SARMAH MR. D DOLEY	
3	CRP/106/2022 B/O	ON THE DEATH OF AKHTAR KHAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. N ALAM MR K JAIN MR. J HUSSAIN	SC, GMC
4	CRP(IO)/231/2022	AMIT KUMAR BHAJANKA Versus SHANKAR LAL BHAJANKA AND ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR. K DEKA (FOR CAVEATOR) MR. G KHANDELIA (FOR CAVEATOR)
5	CRP(IO)/232/2022	BIJOY KR. PAUL AND 8 ORS. Versus MAMATA TARAFDAR	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
6	CRP(IO)/233/2022	DEEPSIKHA NATH Versus RONKU LAL NATH	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
<u>ADMISSION</u>				
7	MACApp./734/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD ., Versus PIYARIA DEVI AND 7 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2977/2022 in MACApp./734/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD ., Versus PIYARIA DEVI AND 7 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/149/2022 B/O	SUBODH BARUA @ MONIK AND ANR. Versus TRIDIBESH CH. BARUA	MR H R A CHOUDHURY MS. R CHOUDHURY MR N RAHMAN MR. I U CHOWDHURY MS F N ZAMAN	

WITH
I.A.(Civil)/2986/2022
in RSA/149/2022

SUBODH BARUA @ MONIK AND ANR.
Versus
TRIDIBESH CH. BARUA

MR H R A CHOUDHURY
MS. R CHOUDHURY
MR N RAHMAN
MR. I U CHOWDHURY
MS F N ZAMAN

ORDERS

- 9 RSA/315/2014 SRI JADAB BARUAH and 2 ORS
Versus
ON THE DEATH OF SRI BIRAJ BARUAH
HIS LEGAL HEIR SMTI NIBHA BARUAH
AND ORS
- 10 MC/1800/2014
in RSA SL. NO. 160921 MD. ASLAM KHAN and 3 ORS,
Versus
MD. MOFIZUL HAQUE and 7 ORS,
- 11 CRP(IO)/77/2018 DILWAR HUSSAIN BARBHUIYA AND 2
ORS.
Versus
AKIFUL NESSA MAZUMDER AND 2 ORS.
- 12 Test.App./2/2019
WITH LCR ON THE DEATH OF ARABINDA DAS HIS
LEGAL HEIRS,
Versus
SRI DIPTI KUMAR DAS
- 13 I.A.(Civil)/56/2020
in RSA SL. NO. 227207
in MC/1921/2014 SMTIMINA DEKA THAKURIA
Versus
ON THE DEATH OF SUBARNESWAR
THAKURIA HIS LEGAL HEIRS ANIMA
THAKURIA AND ANR

WITH
MC/1921/2014

SMTIMINA DEKA THAKURIA
Versus
SUBARNESWAT THAKURIA

MR.S NATH
MR.H DAS
MS.J SULTANA

WITH
I.A.(Civil)/57/2020
in MC/1921/2014

SMTIMINA DEKA THAKURIA
Versus
ON THE DEATH OF SUBARNESWAR
THAKURIA HIS LEGAL HEIRS ANIMA
THAKURIA AND ANR

MR H DAS

MR. SHEELADITYA

WITH
I.A.(Civil)/58/2020
in MC/1921/2014

SMTIMINA DEKA THAKURIA
Versus
ON THE DEATH OF SUBARNESWAR
THAKURIA HIS LEGAL HEIRS ANIMA
THAKURIA AND ANR

MR H DAS

MR. SHEELADITYA

- 14 I.A.(Civil)/508/2020
in RFA/2169/2020

SMTI. ANJANA CHAKRAVARTHY
Versus
SRI SUBRATA DAS

MR. A K DAS
MR. S SAHU
MR. M J GOGOI

MR. R K BHUYAN
MS. A MEDHI
MS. D SONOWAL
MR. M KASHYAP

WITH
RFA/2169/2020
(Filing Number)

SMTI ANJANA CHAKRAVARTHY
Versus
SRI SUBRATA DAS

WITH
I.A.(Civil)/2171/2020
(Filing Number)

SMTI ANJANA CHAKRAVARTHY
Versus
SRI SUBRATA DAS

- 15 MFA/131/2021
WITH LCR

M/S SAI BABA ENTERPRISES
Versus
THE UNION OF INDIA AND ANR

MR. K P MAHESWARI
MS. M SHARMA

MR. B SHARMA
SC, NF RLY

- 16 RSA/137/2021

THE UNION OF INDIA AND 2 ORS.
Versus
ABDUS SUKKUR AND 11 ORS.

MR. S K MEDHI

17	WITH RSA/101/2021	THE STATE OF ASSAM AND 3 ORS. Versus ABDUL SUKKUR AND 7 ORS.	GA, ASSAM	MS. R CHOUDHURY (R-1 TO 5) MR. S K MEDHI (R-6,7,8) MR N RAHMAN (R-1 TO 5)
18	MFA/138/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS MR. C K S BARUAH MR H P GUWALA SC, NF RLY
19	I.A.(Civil)/2189/2021 in Arb.A./9586/2021	THE UNION OF INDIA Versus M/S TRANS INDIA INTERNATIONAL LTD.	MR B N SARMA MS. N BARUAH	MR S KHOUND MR. K MOHAMMED
	WITH Arb.A./9586/2021 (Filing Number)	THE UNION OF INDIA Versus M/S TRANS INDIA INTERNATIONAL LTD. B		
20	MFA/7/2022 WITH LCR	UNION OF INDIA Versus M/S Z. R. ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA	
21	MFA/33/2022	MADHUMATI @ MADHOMATI SATNAMI Versus THE UNION OF INDIA	MR. S CHAUHAN MR. P MAZUMDER	SC, NF RLY
22	MFA/86/2022 WITH LCR	SAHIDA BIBI AND ANR. Versus THE UNION OF INDIA	MR. I A TALUKDAR MR. B HUSSAIN	MR. B CHAKRABORTY (ASSTT.S.G.I.)
23	CRP(IO)/104/2022	MRS. KAMALA DEVI AJITSARIA Versus RAJESH PAREEK	MR. D SARAF MR. S S GUPTA MR P AGARWAL	
24	I.A.(Civil)/967/2022 in CRP(IO)/220/2017(D/O) in CRP(IO)/220/2017	SABIR AHMED Versus RANGILA SATNAMI and 7 ORS.	MR N HAQUE	MS. M BHATTACHARJEE
25	I.A.(Civil)/2878/2022 FIXED in MACApp./371/2022	SRI MADHAB KONWAR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. A BURAGOHAIN	MR. K K BHATRA
	WITH MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MR. M KHAN MR. A BURAGOHAIN
	WITH I.A.(Civil)/2042/2022 in MACApp./371/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI MADHAB KONWAR AND 2 ORS (E)	MR. K K BHATRA	
26	I.A.(Civil)/2931/2022 in RSA/25/2017	ON THE DEATH OF LATE BASANTA KUMAR NATH Versus 1(KO). TOPU NATH AND 5 ORS.	MR. T U LASKAR MR. N DHAR	
	WITH RSA/25/2017	BASANTA KUMAR NATH and ANR. Versus TOPU NATH and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S K GHOSH MS.F AHMED
<u>STAY MATTERS</u>				
27	CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
28	CRP/31/2021 WITH LCR	MANINDRA DAS Versus RAJIB GUHA	MR. T U LASKAR MR. N DHAR MR. A T H AHMED	MR. S D PURKAYASTHA
29	Tr.P.(C)./67/2021	SMTI SUMI DAS Versus JADUMONI DAS	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2515/2022	AMIT SHARMA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS M DAS MS. J GHOSH	PP, ASSAM
2	Bail Appln./2518/2022	ZAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
3	Bail Appln./2521/2022	PINKU BARUAH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
MOTION				
4	Crl.Rev.P./323/2022 WITH LCR 1 FILE	MD. MUKSEDUL RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
5	Crl.Rev.P./487/2022	ABDUL RAUF CHOUDHURY Versus JABA BEGUM BORA AND ANR	MR. T K BHUYAN MR A ALI MS. M KHATUN	PP, ASSAM
6	Crl.Rev.P./488/2022	SUBHRA JYOTI BHARALI Versus THE DIRECTORATE OF ENFORCEMENT	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI MR. K MOHAMMED	SC, ED
7	Crl.Rev.P./489/2022	MD. SORIFUL ISLAM @ SORIFUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. S G BARUAH MR B SAIKIA	PP, ASSAM
8	Crl.Pet./1000/2022	MONIKA BORAH GOHAIN Versus NIRA BORAH	MS M DAS MR. P SAIKIA	
9	Crl.Pet./1001/2022	DINESH KUMAR PALIWAL @ DINESH KUMAR @ DINESH KUMAR PALIWAR Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID D ROY	PP, ASSAM
10	AB/2819/2022 FIXED.	PRINCE KUMAR DAS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM

11	AB/2871/2022	PABITRA DAS @ PABITRA KUMAR DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM
12	AB/2872/2022	NILAMONI BURAGOHAJAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
13	AB/2873/2022	JAYANTA BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
14	AB/2875/2022	BULU DAS AND ANR Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
15	AB/2879/2022	ASHIM SHARMA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS M DAS MS. J GHOSH MR. A K DAS	PP, ASSAM
ADMISSION				
16	Crl.Rev.P./80/2018	CHIRANJEET BHATTACHARYYA Versus MONALISHA SHARMA	MR. T J MAHANTA MR. R KALITA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
17	Crl.Pet./42/2020	KANISHKA HIMATSINGKA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MS A SAIKIA MR. M BISWAS MS. A KALITA	MR. R DHAR PP, ASSAM
18	Crl.Rev.P./69/2021 WITH LCR 2 FILES, FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MD S HOQUE (R2) MR. M DEKA (R2) MR S JAFRI (R2) PP, ASSAM
19	Crl.Rev.P./119/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MR S SARMAH (R-2) PP, ASSAM
20	Crl.Rev.P./121/2021 WITH LCR 1 FILE, B/O	JOSHIM UDDIN SK Versus SOBURA KHATUN	MR. S C BISWAS MS A DAS MS. J GHOSH L CHOUDHURY	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ
21	Crl.Pet./493/2021	BODHADITYA DAS AND 3 ORS. Versus NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
22	Crl.Pet./582/2021	AMULYA KALITA AND 4 ORS. Versus THE STATE OF ASSAM	MR. I CHOUDHURY N ALAM	PP, ASSAM
23	Crl.Pet./694/2022 WITH LCR 1 FILE, B/O	SOHIDUL ALI @ SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./2307/2022 FIXED.	SHIBA KUMAR Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
BAIL HEARING				
25	AB/1105/2022 FIXED	DEWAN RAHIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
26	AB/1108/2022 FIXED	ABU NASER ZELANI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
27	AB/1777/2022	MALEKUDDIN SHEIKH @ MALEKUDDIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM

28	AB/2563/2022 FIXED	LUCKY HAZARIKA Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
29	AB/2576/2022 FIXED	KAMRUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
30	AB/2584/2022 FIXED	DILUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
31	CrI.A./22/2022 WITH OFFICE NOTE, LCR 4 FILES	RANJIT KHAKHLARY Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR. N AHMED MR N J DUTTA MR R A AHMED	PP, ASSAM
32	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018 WITH I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS. NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. S C BISWAS MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY
33	CrI.Rev.P./210/2022	MD. ABDUL SATTAR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
34	CrI.Rev.P./338/2022 WITH LCR 2 FILES, B/O	HANIF UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
35	I.A.(CrI.)/575/2022 CRL.REV.P. 124/2021(D/O) in CrI.Rev.P./124/2021	RAHIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
36	I.A.(CrI.)/578/2022 in CrI.Rev.P./7765/2022 WITH CrI.Rev.P./7765/2022 (Filing Number) WITH I.A.(CrI.)/7766/2022 (Filing Number)	SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND ANR. SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND ANR (B) SANJIB KUMAR DAS Versus THE STATE OF ASSAM	MS R R MUZIB MS T GHOSH MS R R MUZIB MS R R MUZIB	PP, ASSAM
37	I.A.(CrI.)/579/2022 in CrI.Rev.P./5511/2022 WITH CrI.Rev.P./5511/2022 (Filing Number)	RABI DEB @ RABINDRA DEB Versus MUNNI DEB RABI DEB @ RABINDRA DEB Versus MUNNI DEB (E)	MR J R LASKAR MR J R LASKAR	
38	I.A.(CrI.)/580/2022 in CrI.Rev.P./7588/2022 WITH CrI.Rev.P./7588/2022 (Filing Number)	MUSHARAF HUSSAIN @ MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR. MUSHARAF HUSSAIN @ MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR (B)	MD. S ALOM MR. M S ALAM MR. M S ALAM	PP, ASSAM

39 I.A.(CrI.)/582/2022
in CrI.Rev.P./7336/2022
DHARMESWAR ROY
Versus
THE STATE OF ASSAM AND ANR.
MR. A RAHMAN
PP, ASSAM

WITH

CrI.Rev.P./7336/2022
(Filing Number)

DHARMESWAR ROY
Versus
THE STATE OF ASSAM AND ANR. -E

MR. A RAHMAN

40 CrI.Pet./923/2022
FIXED

SANDEEP TEKRIWAL AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR. B D DEKA
MR. M DAS
N CHAUDHURY
MR A BHATRA
MR A DEKA

PP, ASSAM

HEARING

41 CrI.Pet./444/2020
FIXED

BRAHAM PRAKASH BANSAL @ RAHUL
BANSAL
Versus
THE STATE OF ASSAM AND ANR.

MR D TALUKDAR
MR P CHOUDHURY

MR. A GOYAL
MR. A CHOUDHURY
MS. G BORAH (R2)
PP, ASSAM

42 CrI.Pet./77/2022
WITH LCR 1 FILE, FIXED

RATU TECHI AND 5 ORS.
Versus
THE STATE OF ASSAM AND ANR.

MR. S K DEORI
MR J LIKHA
MS. SOMILA

MR G N SAHEWALLA (r-2)
MR. P BORA (r-2)
M. I. H. CHOUDHURY (R-2)
MR. R P SARMAH (R-2)
MD ASLAM
MR. P DEKA (r-2)
MS. S. TODI (r-2)
MS P BORA
PP, ASSAM

STAY MATTERS

43 CrI.Pet./66/2020
WITH LCR 1 FILE, FIXED

MRS. SUSHILA DEVI
Versus
RAFIQUL HASSAN

MR. Y S MANNAN
MR. T HUSSAIN
MS. M BHATTACHARYYA

MR. I A HAZARIKA
MR. H ALI
MR. A K AHMED

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/2320/2021 FIXED in WP(C)/5636/2021 WITH WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
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ORDER (IMPLEADMENT OF PARTY)

2	I.A.(Civil)/307/2021 B/O in WP(C)/2504/2020 WITH WP(C)/2504/2020	NAZRUL ISLAM Versus NAZRUL ISLAM AND 5 ORS. NAZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	SC, SEC. EDU. MR. U K NAIR SC, SEC. EDU.
3	I.A.(Civil)/2959/2022 in Cont.Cas(C)/283/2022 WITH Cont.Cas(C)/283/2022	SMT. SARADA DEVI Versus MR. PREETOM SAIKIA, IAS, AND 2 ORS. SMT. SARADA DEVI Versus MR. PREETOM SAIKIA AND ANR.	MR. S S S RAHMAN MR S A BARBHUYAN MR S T ADNAN MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	

ADMISSION

4	WP(C)/1563/2015 FIXED	GAUTAM KUMAR SARMA Versus THE STATE OF ASSAM and 4 ORS,	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM(R1-6) MR. J HANDIQUE, SC, REVENUE DEPARTMENT
5	WP(C)/3414/2016	INDESWAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR.Y S MANNAN MR.T BAIDYA MS.S GOHAIN	MR.T C CHUTIA SC, ELEMENTARY EDUCATION SC, SEBA

6	WP(C)/3417/2016	RANTU KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	GA, ASSAM MR.P C GOSWAMIR- 6and7 MISS S GOSWAMI(R- 6&7) SC, ELEMENTARY EDUCATION
7	WP(C)/4019/2016	MD. NAKIBUL ISLAM and 7 ORS Versus THE STATE OF ASSAM and 2 ORS	MR. S K SINGHA MR. M G SINGH MR. B KUMAR	SC, SECONDARY EDUCATION
8	WP(C)/4082/2016	SMT. TUTU ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.D CHAKRABORTY MR.S R BORUAH	SC, SECONDARY EDUCATION
9	WP(C)/4239/2016	JITU GOGOI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R GOGOI MR.N BORAH	SC, ELEMENTARY EDUCATION
10	WP(C)/5041/2016 FIXED	MD. MAHSEN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT
11	WP(C)/2363/2017 B/O	PABINDRA KUMAR DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.J KALITA	GA, ASSAM MS R P BARUAH (R5, R6) SC, SECONDARY EDUCATION
12	WP(C)/2592/2020 FIXED	RINA BEGUM Versus THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU MR. N DHAR (R8) MR. A K DUTTA MR. B PURKAYASTHA MS. S DASGUPTA (R8) MR. S SUTRADHAR
13	WP(C)/65/2021 B/O	FARIDA KHANAM AKANDA Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, SEC. EDU.
14	WP(C)/578/2021 FIXED	PRAN KRISHNA BARMAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
15	WP(C)/4990/2021 FIXED	MITHU DEBI @ MITHU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DAS MS. B D SARMAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WP(C)/5881/2021 CAVT. NO.07552/021, B/O	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, SEC. EDU. MR. A K DUTTA FOR CAVEATOR
17	WP(C)/5938/2021 B/O	ABDUS SATTAR SK Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR. M S ALAM	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA (R5) MR D C NATH (R5)
18	WP(C)/476/2022 B/O	DILWARA PARVEEN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/746/2022 FIXED	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR. K N CHOUDHURY MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR. R P KAKOTI SR. ADV. (R-1,2,3) MR. A K DUTTA (R-1,2,3) MR. K GOGOI (r-4) MR A B DEY (R-1,2,3) MR. S SUTRADHAR (R- 1,2,3) ASSTT.S.G.I. SC, IIT
20	WP(C)/782/2022	MITHUN MALAKAR AND 84 ORS Versus THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H RAJ BORBHUIYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA
	WITH			
21	WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA

22	WITH WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA
23	WP(C)/1703/2022 B/O	AKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/3732/2022 FIXED	BINODE BIHARI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
26	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
27	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.
<u>ORDERS</u>				
28	Cont.Cas(C)/141/2015 FIXED	SMTI SIKHA DEY SEAL Versus UDDHAB CHANDRA DAS and ORS.	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR. B TALUKDAR (R3) MR. N J KHATANIAR (R3) MS. N PHUKAN
29	WITH MC/1056/2015 in Cont.Cas(C)/141/2015	SMTI SIKHA DEY SEAL Versus UDDHAB CHANDRA DAS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	
29	Cont.Cas(C)/385/2020 B/O	RAJLAKSHMI DUTTA BORA Versus PREETOM SAIKIA AND 7 ORS.	MR. B P SINHA	SC, HIGHER EDU MR. K GOGOI(r-7) MR. A R TAHBILDAR
30	Cont.Cas(C)/492/2020 FIXED	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN
31	Cont.Cas(C)/590/2020 B/O	GAUTAM CHANDA Versus PREETAM SAIKIA AND 2 ORS	MR. A KHANIKAR	
32	WP(C)/3252/2020 B/O	JAHNABI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU
33	WP(C)/5334/2020 FIXED	BINODE BIHARI ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
34	Cont.Cas(C)/71/2021 B/O	POMPEE SARKAR Versus PHAINDRA JIDUNG AND ANR	MR. D C BORAH MR. K M HASSAN	
35	Cont.Cas(C)/84/2021 B/O	BHABENDU PURKAYASTHA @ BISHNUPADA PURKAYASTHA Versus PREETAM SAIKIA AND 2 ORS	MR. A KHANIKAR	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
36	WP(C)/1212/2021 FIXED	TUKHESWAR BORA Versus THE STATE OF ASSAM AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. R K NATH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WP(C)/4878/2021 B/O	JYOTSNA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM

38	Cont.Cas(C)/202/2022 B/O	PROSENJIT GHOSH AND 17 ORS. Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA	
39	Cont.Cas(C)/432/2022 B/O	MD. ABED ALI Versus B. KALYAN CHAKRABARTY AND 2 ORS.	MS. A TALUKDAR S BORA	
40	I.A.(Civil)/779/2022 in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	
41	I.A.(Civil)/2433/2022 FIXED in WP(C)/353/2022 WITH WP(C)/353/2022	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MD Y ALI	SC, HIGHER EDU SC, AG (A AND E) MR. U K NAIR
		NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
42	WP(C)/6427/2021 WITH WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
43	Cont.Cas(C)/230/2022 WITH WP(C)/3723/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
44	WP(C)/3723/2022	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
45	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
46	I.A.(Civil)/2946/2022 B/O in WP(C)/1167/2022 WITH WP(C)/1167/2022	ASHOK DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU SC, HIGHER EDU
		ASHOK DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU
47	WP(C)/3512/2022 FIXED WITH I.A.(Civil)/2530/2022 in WP(C)/3512/2022	SK ISLAM UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, SEC. EDU. GA, ASSAM MR. J LASKAR (R-7) MR R DAS (R-7)
		IKBAL HUSSAIN MAZUMDER Versus SK ISLAM UDDIN AND 6 ORS.	MR. J LASKAR	SC, SEC. EDU. GA, ASSAM MR. I H LASKAR

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022

7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./566/2017 FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI (R1) MR I AHMED (R3) MR. R SHARMA (R1) MR. S SINGH (R1)
	WITH I.A.(Civil)/3743/2017 in MACApp./566/2017	THE NATIONAL INSURANCE COMPANY LTD Versus MISS PRIYANKA THAKURIA and 2 ORS		
2	CRP(IO)/361/2018	PARBATI HAZAM Versus GAURI SANKAR SEAL AND 49 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	MR. S P CHOUDHURY (R1-R5) MR. A S DHILLON (R1-R5)
3	MACApp./729/2022 FIXED	SMTI RIMA BORAH Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	A G CHOUDHURY	MR. R K BHATRA (R-1) MS R GANGAWAT (R-1) MS M N KONYAK (R-1)
4	MACApp./732/2022 FIXED	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI SIPRA DAS and 4 ORS	MR. A J SAIKIA MR N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR D K KALITA
	WITH I.A.(Civil)/2964/2022 in MACApp./732/2022	THE UNITED INDIA INSURANCE CO. LTD. Versus SMTI SIPRA DAS and 4 ORS	MR. A J SAIKIA MR N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR D K KALITA
BAIL HEARING (BA)				
5	Bail Appln./2383/2022 FIXED	MOKBUL ALI @ MAKBUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MD A WADUD	PP, ASSAM
ORDERS				
6	RSA/191/2011 WITH LCR	ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER
	WITH MC/2254/2014 in RSA/191/2011	ABDUL AZIM BORBHUIYA Versus NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER

7	RSA/118/2012	SRIPAD DEB Versus BABULAL DEB and ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MR.R SARMA
	WITH I.A.(Civil)/15/2021 in RSA/118/2012	SRIPADA DEB Versus ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA	GA, ASSAM
	WITH I.A.(Civil)/16/2021 in RSA/118/2012	SRIPADA DEB Versus ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA	GA, ASSAM
8	RSA/121/2016	KUKIL BORPATRA GOHAIN, Versus SANJIB SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M K CHOUDHURY(R-1) MR.A CHOUDHURYR-1 MRP BHARDWAJ(R-1) MR.A BARTHAKUR(R-1)
9	I.A.(Civil)/1997/2019 in RSA/4508/2019	MD. FARZAD HUSSAIN AND ANR Versus MD. SHOAIB BORA	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR. M SAHEWALLA
	WITH RSA/4508/2019 (Filing Number)	MD. FARZAD HUSSAIN AND ANR Versus MD. SHOAIB BORA		
10	I.A.(Civil)/2816/2019 in RSA/5830/2019	MD. MANAS ALI Versus MD. ABDUL ALI AND 2 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	
	WITH RSA/5830/2019 (Filing Number)	MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS		
11	I.A.(Civil)/4311/2019 in RSA/17161/2019	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
	WITH RSA/17161/2019 (Filing Number)	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR	
12	RSA/55/2020 B/O	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	MR. P S DEKA MR. B K BHAGAWATI
	WITH I.A.(Civil)/749/2020 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	
	WITH I.A.(Civil)/541/2021 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI	
13	I.A.(Civil)/94/2021 in RSA/18722/2019	KHUTEZA BEGUM Versus ABDUL JALAL	MR G P BHOWMIK MR D KALITA	MR. S DEKA MR. B. DUTTA MS. J BORO
	WITH RSA/18722/2019 (Filing Number)	KHUTEZA BEGUM Versus ABDUL JALAL		
14	RSA/121/2021	PANCHAM RAY GHATOWAR AND ORS. Versus ON THE DEATH OF NIZAM UDDIN BARBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	MS. R CHOUDHURY MR. A H M R CHOUDHURY
15	I.A.(Civil)/868/2021 in RSA/98/2019	ON THE DEATH OF BABUR ALI HIS LEGAL HEIRS Versus BABU SK. AND 7 ORS.	MR. A RAHMAN	

	WITH RSA/98/2019	BABUR ALI AND 4 ORS. Versus BABU SK. AND 14 ORS.	MR. A RAHMAN	MR. J KALITA MR M RAHMAN
	WITH I.A.(Civil)/1222/2021 in RSA/98/2019	NOWSHAD ALI Versus ON THE DEATH OF GOLENUR BIBI HER LEGAL HEIRS	MR. A RAHMAN	
	WITH I.A.(Civil)/1928/2021 in RSA/98/2019	NOWSHAD ALI Versus ON THE DEATH OF GOLENUR BIBI HER LEGAL HEIRS	MR. A RAHMAN	
16	I.A.(Civil)/1274/2021 in Test.Cas./1628/2021	CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI	MS M BORAH MR H K BARUAH	MR. P J SAIKIA MS D DUTTA
	WITH Test.Cas./1628/2021 (Filing Number)	CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI F	MR H K BARUAH	
17	I.A.(Civil)/1648/2021 B/O in RSA/8674/2021	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH, HIS LEGAL HEIRS HAZRA BEWA Versus ON THE DEATH OF ABUL KASEM MAKER, HIS LEGAL HEIRS FAZLETUN NESSA BEWA AND 15 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	DR G J SHARMA (R1.1- R1.11, R2) MRS. S ROY (r-13) MR A KUDDUS (R1.1- R1.11, R2)
	WITH RSA/8674/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	
18	I.A.(Civil)/2154/2021 in RSA/11187/2021	JAIRAJ BIKRAM SINGH Versus JOGJEET SINGH CHETRY	MR. S CHAMARIA MR. M ALI	MR. S D PURKAYASTHA MR. U CHOUDHURY MS. S PHUKAN
	WITH RSA/11187/2021 (Filing Number)	JAIRAJ BIKRAM SINGH Versus JOGJEET SINGH CHETRY B	MR. S CHAMARIA	
19	CRP/42/2022 FIXED	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	
20	RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS Versus SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
	WITH I.A.(Civil)/936/2022 in RSA/48/2022	ON THE DEATH OF SMT. ANI TAMULI @ ANIMA TAMULI HER LEGAL HEIRS ASHOK TAMULI AND ORS. AND 8 ORS Versus SMTI RENU DEVI AND 2 ORS	MR. S P ROY MS. N RAI MS S DAS	
21	RSA/72/2022	SANDHYA RANI DEB Versus PARBATI CHARAN DEB AND 2 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S K GHOSH MS F AHMED
22	RSA/109/2022 B/O	BABUL HUSSAIN AND 6 ORS. Versus ABDUL JALIL AND 11 ORS.	MR. S P CHOUDHURY MS B DEVI	

23	CRP(IO)/207/2022	BANDANA KALITA Versus RADHA BORA AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	
24	I.A.(Civil)/902/2022 in RSA/723/2021	ABEYA BEWA AND 7 ORS. Versus ISMAL HOSEN AND 4 ORS.	MS. N S THAKURIA MR. R DE	MR. K BHATTACHARJEE MS B TALUKDAR
	WITH RSA/723/2021 (Filing Number)	ABEYA BEWA AND 7 ORS. Versus ISMAL HOSEN AND 4 ORS. B	MR. R DE	
25	I.A.(Civil)/1591/2022 in RSA/10786/2018	MUSST AYESHA KHATUN AND 7 ORS Versus SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	
	WITH RSA/10786/2018 (Filing Number)	MUSST AYESHA KHATUN AND 7 ORS Versus SIKHA KHATUN AND 5 ORS	MR. A K SHARMA	
	WITH I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS Versus (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
26	I.A.(Civil)/2015/2022 in RSA/281987/2016	MD. NOOR MOHAMMAD, Versus MD. OMAR ALI and 22 ORS	MS. B CHOUDHURY	MR G BHARADWAJ
	WITH RSA/281987/2016 (Filing Number)	MD NOOR MOHAMMAD Versus MD OMAR ALI and 21 ORS	MS.B CHOUDHURY MS.J DAS	
	WITH I.A.(Civil)/329/2017	MD. NOOR MOHAMMAD, Versus MD. OMAR ALI and ORS,	MS.B CHOUDHURY MS.J DAS	MR.A C SARMAR- 1-4, 6, 10and15a MR.B HALDAR(R- 1-4, 6, 10&15(a)) MR.G BHARADWAJ(R- 1-4, 6, 10&15(a))
27	I.A.(Civil)/2847/2022 in RSA/10226/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH RSA/10226/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. E	MR. A K PURKAYASTHA	
28	I.A.(Civil)/2915/2022 WITH LCR in RSA/260/2014	RINTI MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR. A GANGULY	DR. B AHMED SC, CENTRAL BANK OF INDIA
	WITH RSA/260/2014	RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	WITH I.A.(Civil)/2034/2020 in RSA/260/2014	RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	

29 **WITH**
RSA/43/2015

SMTI. RINTI MUSHAHARY
Versus
CENTRAL BANK OF INDIA and ANR

MR.S K JAIN
MR. A GANGULY
MR.P MAHANTA
MR. A DUTTA
MR. A DHANUKA
MR.T C KHETRI

DR.B AHMED(R-2)
MR.A C SARMA(R-1)
MR.N HAQUE(R-2)
MS.J PAULR-2
MRK UDDIN(R-2)
MR.S AHMED(R-2)
MR.M HUSSAIN(R-2)
MR.S R BARBHUIYA(R-2)
MR.B HALDAR(R-1)
MR.G BHARADWAJ(R-1)

WITH
I.A.(Civil)/1297/2020
in RSA/43/2015

SMTI. RINTI MUSHAHARY
Versus
CENTRAL BANK OF INDIA AND ANR

MR. P MAHANTA

30 I.A.(Civil)/2932/2022
WITH LCR
in RSA/25/2015

SRI TARINI KANTA BORAH
Versus
SRI HEM CHANDRA BORAH

MRS. UMA CHAKRABORTY
MS. M CHATTERJEE

MR. P SUNDI

WITH
RSA/25/2015

SRI HEM CHANDRA BORAH
Versus
SRI TARINI KANTA BORAH

MR.P SUNDI

MR.H RAHMAN
MRS. UMA CHAKRABORTY
MR.P D NAIR
MR G ALAM
MS. M CHATTERJEE
MS. M ACHARYYA
MR.D NAG

STAY MATTERS

31 CRP(IO)/271/2019

RAHIMUN NESSA AND 8 ORS.
Versus
MAFIZ ALI

MR A M MAZUMDAR
MD R ISLAM
MR D N SARMA

MR. R J BORDOLOI
MR. R ALI

32 CRP(IO)/56/2022

MD. BABUL RAHMAN
Versus
KISHAN GOPAL AGARWALLA AND 4 ORS.

MR. K SINGHA
MRS. P BARUAH
MR A K SINGHA

MR. P K GARODIA

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGHAIN	26-09-2022	To	29-09-2022
9)	MR. D SAHU	26-09-2022	To	30-09-2022
10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./634/2018	NATIONAL INSURANCE CO. LTD Versus SMT LILA RANI DAS AND ANR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	WITH I.A.(Civil)/2522/2018 in MACApp./634/2018	NATIONAL INSURANCE CO. LTD Versus SMT LILA RANI DAS AND ANR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
2	MACApp./735/2022 FIXED	MD ABU BAKKAR SIDDIQUE and ANR Versus THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD and 2 ORS	MR.S C BISWAS MR. M ISLAM MS.K L R YANTHAN MR. S BISWAS MR.N ALI MR.F A HASSAN	MS.N MODI(R-1) MS N KALITA(R-1) MR. S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
ORDERS				
3	MACApp./110/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI UMA RANI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
4	MACApp./131/2018 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MD IDRISH ALI and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (R3) MR. A R AGARWALA (R1, R2) TULIKA BORAH (R3)
	WITH I.A.(Civil)/2668/2019 in MACApp./131/2018	MD. IDRIS ALI AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 5 ORS	MR. A R AGARWALA	MR. R GOSWAMI
5	I.A.(Civil)/3056/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MR J C BORAH (R4) MS. N BARMAN MS. P SAHA MR. ABU JAHID MR. L GOGOI MR. R BARUAH

	WITH MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	WITH I.A.(Civil)/3058/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
6	MACApp./13/2021 WITH LCR(PHOTOCOPY)	ALEKJAN BIBI AND 4 ORS. Versus LAWANYA KR. AGARWALA AND 2 ORS. E	MR M AHMED MR. A HUSSAIN	MR. P HAZARIKA (R-3) MR. H S BORAH (R-3)
7	MACApp./27/2021	MUSSTT ANOWARA BEGUM and 2 ORS Versus PREM NATH NUNIA and ANR	MR. B K JAIN MS.M DASGUPTA MS.I SINHA	MS. R D MOZUMDAR MR. B BISHAYA MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/12/2021 in MACApp./27/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus MUSSTT. ANOWARA BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
8	MACApp./36/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. J LASKAR MR. R PHUKAN MR R DAS MR. Z AHSAN
9	MACApp./82/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
10	MACApp./123/2021 WITH LCR	MULLUKCHAN ALI Versus UNITED INDIA INSURANCE CO. LTD. ANA 2 ORS.	MR. M TALUKDAR	MR A N DAS
11	MACApp./130/2021 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. D CHUTIA	A C RAY MR. N N JHA MR S BORTHAKUR (r-2,8) MR. D CHUTIA (r-2,8) MR M U KHAN
12	MACApp./161/2021	ANITA DAS AND 2 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. REGIONAL OFFICE AND 2 ORS.	MRS. S ROY MS A DAS MS P SHILL	MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
13	MACApp./162/2021 WITH LCR	PUTU SAIKIA Versus MD. FAZLUR RAHMAN AND 3 ORS.	MR. D SARMA MR. ABU JAHID	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
14	MACApp./163/2021	ABHI NATH @ ABHINASH NATH AND ANR. Versus NAYAN BHARALI AND 3 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. B BARMAN (R-3)
15	MACApp./165/2021 WITH LCR	ASROB @ ASHRAG ALI Versus RAHMATULLAH AND 2 ORS.	MR. K BHATTACHARJEE MS B TALUKDAR	MRS B ACHARYA (R-3) MR. R K BHATRA (R-3) MR. A ACHARYA (R-3) MR D BHUYAN (R-3) MS R GANGAWAT (R-3)
16	MACApp./166/2021 WITH LCR	MUSTT. CHAKILA BIBI Versus THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. S C BISWAS MS A DAS MS. J GHOSH	MR B BARMAN (R-2) MR. M DUTTA (r-1) MRS. B GOGOI (R-3) MR. M MAHANTA (R-2) MS. D J BORAH (r-1) MS M BORAH (R-3) MS S DEV (r-1) MR J MAHANTA (r-1)

17	MACApp./168/2021	THE ORIENTAL INSURANCE CO. LTD. Versus GOPAL CHANDRA DUTTA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. B J MUKHERJEE (R-1) MR. H BURAGOHAIN (R-1) MR. S S SARMA (R-1)
18	MACApp./170/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SMT. RANU KATANI SAIKIA AND ANR.	MRS. S ROY	
19	MACApp./171/2021 WITH LCR	MD. BAJARUDDIN AHMED Versus MD. SADDAM HUSSAIN AND 2 ORS.	MR D K KALITA MR. N ANAND MR. K K PARASAR MR. H K SUT	MR S DUTTA (R-3) MR. S DUTTA (R-3)
20	I.A.(Civil)/663/2021 WITH LCR 2 FILES, B/O in MACApp./65/2021 WITH MACApp./65/2021	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	
21	I.A.(Civil)/2431/2021 in MACApp./8242/2021 WITH MACApp./8242/2021 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS. RASHMONI DAS Versus THE CHIEF SECRETARY AND ANR	MR SISHIR DUTTA MR S DUTTA B R DAS MR N SARMA	MR. P J SAIKIA (R3) MR D MONDAL (R-1) MR. N I CHOWDHURY (R-1)
22	MACApp./139/2022 WITH LCR, B/O	JABEDA BIBI AND ANR. Versus THE REGIONAL MANAGER AND 2 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
23	I.A.(Civil)/2430/2022 WITH LCR in MFA/244/2019 WITH MFA/244/2019	M/S PURBANCHAL TRADERS Versus UNION OF INDIA	MR. K P MAHESWARI MRS M SHARMA	SC, NF RLY
24	WITH MFA/83/2019	UNION OF INDIA Versus M/S PURBANCHAL TRADERS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. M SHARMA
		SMTI JAMUNA SHIL SARKAR AND ANR Versus UNION OF INDIA	MR. A ALAM	MR. B SARMA SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 28/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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10)	MR. D DAS SR. ADV	28-09-2022	To	28-09-2022
11)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
12)	MR. A K BHUYAN	26-09-2022	To	18-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2677/2022 FIXED.	SEYAD ALI @ SAYAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
<u>ADMISSION</u>				
2	CrI.L.P./40/2017 WITH OFFICE NOTE in CrI.A./290824/2017	SMTI PANCHAMI BASUMATARY MAHATO, Versus THE STATE OF ASSAM and 4 ORS,	MR.P CHAKRABORTY MS.R BEGUM MS.R CHETRI	MR.N C DAS(R-4) MR.N C DAS(R-4) MR.A DUTTA(R-4) MR.R ALAMR-4 PP, ASSAM
	WITH CrI.A./290824/2017 (Filing Number)	SMTI PANCHAMI BASUMATARY MAHATO Versus THE STATE OF ASSAM and 4 ORS	DR.P CHAKRABARTY MS.R BEGOM	
<u>ORDERS</u>				
3	I.A.(CrI.)/64/2019 WITH LCR 4 FILES in CrI.A./27/2019	SRI HIRAMBA BARUAH @ HIRAMBAR BARUAH AND 3 ORS Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
	WITH CrI.A./27/2019	SRI HIRAMBA BARUAH @ HIRAMBAR BARUAH AND 3 ORS Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
4	CrI.L.P./83/2019 in CrI.A./10074/2019	JOGESWAR PATOWARI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. P S BHATTACHARYYA MR E U AHMED MS. S NAZNEEN MR. N D SARMA	MR U DAS (R-2) MR. S SAIKIA (R-2) PP, ASSAM
	WITH CrI.A./10074/2019 (Filing Number)	SRI JOGESWAR PATOWARI Versus STATE OF ASSAM AND ANR		
5	CrI.L.P./95/2019 in CrI.A./10227/2019	SRI RAJA SINGH Versus SRI SURESH CHANDRA KALITA AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	PP, ASSAM
	WITH CrI.A./10227/2019 (Filing Number)	SRI RAJA SINGH Versus SRI SURESH CHANDRA KALITA AND ANR		

6	<p>CrI.L.P./98/2019 WITH OFFICE NOTE in CrI.A./10245/2019</p> <p>WITH CrI.A./10245/2019 (Filing Number)</p>	<p>MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR</p> <p>SRI MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR</p>	<p>MR D TALUKDAR MR P CHOUDHURY</p>	<p>PP, ASSAM</p>
7	<p>I.A.(CrI.)/146/2019 WITH LCR (THREE FILES) in CrI.A./79/2019</p> <p>WITH CrI.A./79/2019</p>	<p>SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR</p> <p>SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR</p>	<p>MR. M K NATH MS H KONWAR</p> <p>MR. M K NATH MS H KONWAR</p>	<p>PP, ASSAM</p> <p>MS. L DEVI PP, ASSAM</p>
8	<p>I.A.(CrI.)/209/2019 WITH OFFICE NOTE, LCR 1 FILE in CrI.A./1619/2019</p> <p>WITH CrI.A./1619/2019 (Filing Number)</p> <p>WITH CrI.L.P./19/2019</p>	<p>ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS</p> <p>ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS</p> <p>ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR. A K JAIN</p> <p>MR. A K JAIN</p>	<p>PP, ASSAM</p> <p>PP, ASSAM</p>
9	<p>I.A.(CrI.)/298/2019 WITH LCR 7 FILES in CrI.A./141/2019</p> <p>WITH CrI.A./141/2019</p>	<p>DIPEN PATNAYAK Versus THE STATE OF ASSAM AND ANR.</p> <p>SRI DIPEN PATNAYAK Versus THE STATE OF ASSAM AND ANR</p>	<p>MR. J C GOGOI MR. T CHUTIA MR. K KALITA MR. H KAKATI</p> <p>MR. J C GOGOI MR. T CHUTIA MR. K KALITA MR. H KAKATI</p>	<p>PP, ASSAM</p> <p>PP, ASSAM</p>
10	<p>I.A.(CrI.)/529/2019 WITH OFFICE NOTE in CrI.A./349/2019</p> <p>WITH CrI.A./349/2019</p>	<p>SHRI NANTU DEY Versus THE STATE OF ASSAM AND 2 ORS</p> <p>SHRI NANTU DEY Versus THE STATE OF ASSAM AND 2 ORS</p>	<p>MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY</p> <p>MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY</p>	<p>PP, ASSAM</p> <p>PP, ASSAM</p>
11	<p>I.A.(CrI.)/783/2019 in CrI.A./7554/2019</p> <p>WITH CrI.A./7554/2019 (Filing Number)</p>	<p>DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI</p> <p>DR. DEEPAK KUMAR GOGOI Versus SMTI. TULIKA GOGOI</p>	<p>MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR</p>	<p>MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS</p>
12	<p>CrI.L.P./43/2020 WITH OFFICE NOTE in CrI.A./7821/2019</p> <p>WITH CrI.A./7821/2019 (Filing Number)</p> <p>WITH I.A.(CrI.)/502/2020</p>	<p>ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.</p> <p>ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.</p> <p>ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.</p>	<p>MRS. A GAYAN</p> <p>MRS. A GAYAN</p> <p>MRS. A GAYAN</p>	<p>MR. P P BORTHAKUR (R2)</p> <p>M KATAKY (r-4) MR. P P BORTHAKUR (r-2) MAYUR DAS (r-2) MS IVY HUSSAIN (r-2) MS A HUSSAIN (r-2)</p>

13	CrI.A./114/2020 WITH LCR 5 FILES WITH I.A.(CrI.)/251/2020 in CrI.A./114/2020	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
14	I.A.(CrI.)/205/2020 WITH OFFICE NOTE in CrI.A./1600/2020 WITH CrI.A./1600/2020 (Filing Number) WITH I.A.(CrI.)/206/2020	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM MR. A BORO (R2) PP, ASSAM PP, ASSAM
15	I.A.(CrI.)/277/2020 WITH OFFICE NOTE in CrI.A./2024/2020 WITH CrI.A./2024/2020 (Filing Number)	ABDUL SALAM AND 3 ORS Versus THE STATE OF ASSAM AND ANR ABDUL SALAM AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS M DAS MS A BORAH	PP, ASSAM
16	CrI.A./25/2021 WITH OFFICE NOTE, LCR 5 FILES	OMAR ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
17	I.A.(CrI.)/148/2021 WITH OFFICE NOTE, LCR 2 FILES in CrI.A./317/2019 WITH CrI.A./317/2019	BIJAY KUMAR AGARWAL Versus M/S SK CONSTRUCTION AND ANR. BIJAY KUMAR AGARWAL Versus M/S SK CONSTRUCTION AND ANR	MR. S MITRA MR. S MITRA MR. D K JAIN MR A SARMA MS. V KALITA	MR. N K HALOI MR. K M HASSAN
18	CrI.A./153/2021 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(CrI.)/381/2021 in CrI.A./153/2021	NITUL DUARAH Versus THE STATE OF ASSAM ANR. NITUL DUARAH Versus THE STATE OF ASSAM ANR.	MR. B J GHOSH MR H RAHMAN MR. DILIP DEY MR. B J GHOSH MR H RAHMAN MR. DILIP DEY	PP, ASSAM PP, ASSAM
19	CrI.A./157/2021 WITH OFFICE NOTE, LCR 3 FILES	MD. BASIR UDDIN @ BASIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR Z RAHMAN	PP, ASSAM
20	CrI.A./213/2021 WITH OFFICE NOTE	AJOY DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
21	I.A.(CrI.)/239/2021 WITH LCR 4 FILES in CrI.A./210/2018 WITH CrI.A./210/2018	DEOKI NANDAN KANOI Versus THE STATE OF ASSAM AND ANR. SRI DEOKI NANDAN KANOI Versus THE STATE OF ASSAM AND ANR	MR. S K KEJRIWAL MS. S KEJRIWAL MR K AGARWAL MR. S K KEJRIWAL MS. S KEJRIWAL MR. D K CHOMAL	SC, A S E B PP, ASSAM SC, A S E B PP, ASSAM
22	I.A.(CrI.)/572/2021 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./219/2021 WITH CrI.A./219/2021	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR. MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI MR. A GANGULY MR T CHHETRI	PP, ASSAM PP, ASSAM

23	<p>CrI.L.P./6/2022 WITH OFFICE NOTE in CrI.A./789/2022 WITH CrI.A./789/2022 (Filing Number)</p>	<p>MAHENDRA KALITA Versus RAMJAN ALI</p>	<p>MS. N S THAKURIA MR. G K THAKURIA</p>	
24	<p>CrI.L.P./12/2022 WITH OFFICE NOTE in CrI.A./1191/2022 WITH CrI.A./1191/2022 (Filing Number)</p>	<p>MAHENDRA KALITA Versus RAMJAN ALI B THE STATE OF ASSAM Versus SIVSARAN TANTI</p>	<p>MS. N S THAKURIA PP, ASSAM</p>	
25	<p>CrI.L.P./20/2022 in CrI.A./8137/2021 WITH CrI.A./8137/2021 (Filing Number)</p>	<p>BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.</p>	<p>MR. B PHUKAN MR N M HAZARIKA</p>	<p>PP, ASSAM</p>
26	<p>CrI.A./25/2022 WITH OFFICE NOTE, LCR 4 FILES</p>	<p>BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS. E</p>	<p>MR N M HAZARIKA</p>	
27	<p>CrI.L.P./45/2022 WITH OFFICE NOTE in CrI.A./5698/2022 WITH CrI.A./5698/2022 (Filing Number)</p>	<p>ISWAR BARMAN Versus THE STATE OF ASSAM AND ANR BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY</p>	<p>MR. B CHOWDHURY MR. A C AZAD MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM</p>	<p>PP, ASSAM</p>
28	<p>CrI.A./67/2022 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(CrI.)/186/2022 in CrI.A./67/2022 WITH I.A.(CrI.)/188/2022 in CrI.A./69/2022</p>	<p>BICHIRAM DAIMARY Versus JAWAHARLAL NARZARY B IKRAM ALI Versus THE STATE OF ASSAM AND ANR. IKRAM ALI Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR. M U MAHMUD MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR J I BARBHUIYA MS F BEGUM MR. L MOHAN</p>	<p>PP, ASSAM PP, ASSAM</p>
29	<p>CrI.A./69/2022 WITH I.A.(CrI.)/188/2022 in CrI.A./69/2022</p>	<p>KAMAL ALI Versus THE STATE OF ASSAM KAMAL ALI Versus THE STATE OF ASSAM</p>	<p>MD. S M RAHMAN MR. R AHMED MD. S M RAHMAN MR. R AHMED</p>	<p>PP, ASSAM PP, ASSAM</p>
30	<p>CrI.A./116/2022 WITH OFFICE NOTE</p>	<p>ZAKIEBITO TERHUJA AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.</p>	<p>MS. T KHRO MR. T ISLAM MS K DAS</p>	<p>PP, ASSAM</p>
31	<p>I.A.(CrI.)/238/2022 WITH LCR 4 FILES in CrI.A./94/2021 WITH CrI.A./94/2021</p>	<p>MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.</p>	<p>MR. A PAUL</p>	<p>PP, ASSAM</p>
32	<p>I.A.(CrI.)/433/2022 WITH OFFICE NOTE in CrI.A./6134/2022 WITH CrI.A./6134/2022 (Filing Number)</p>	<p>MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR. PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI E</p>	<p>MR. A PAUL MR. R K MANICHANDRA MR. K D CHETRI MS R BARUAH MR. K D CHETRI</p>	<p>PP, ASSAM</p>

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[AT 3:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.L.P./24/2014 IN CRL.A. 229647/2014, WITH OFFICE NOTE, LCR 2 FILES	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
	WITH			
2	Crl.M.C./486/2014	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
3	Crl.A./311/2014 WITH OFFICE NOTE, LCR 4 FILES	SRI SURAJIT BASUMATARY Versus THE STATE OF ASSAM	MR.S SINHA	PP, ASSAM
4	Crl.A./123/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI DIPAK DAS Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
5	Crl.A./45/2021 WITH OFFICE NOTE, LCR 3 FILES	BASIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN	PP, ASSAM
6	I.A.(Crl.)/351/2022 WITH OFFICE NOTE in Crl.A./137/2022	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
	WITH			
	Crl.A./137/2022	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM

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